

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 114/16	TP 59/17	Hearing	433(e)/ 433(f)	Patel Trading Corporation Vs DSG Buildwell Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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34 SRINIDHI HEGDE
[8971932605]

Respondent

[Signature]

SANTOSH JAYANTH

Counsel for petitioner is present. He has filed Form No.5. Registry is directed to check and put up. *9740431196*

List it on 21.08.2017.

MEMBER (J)

MEMBER (T)